

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

114. C.P. 135/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Ferrero India Private Limited.

Appearance

For Petitioner /Applicant /Liquidator : Adv. Satwinder Singh, Mr. Lokesh

Dhyani

For RD: Mr. Gaurav Jaiswal

SECTION 66 (1) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Heard learned Counsel at length. **Reserved for Order.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Saharukh---

Sd/-
LAKSHMI GURUNG
Member (Judicial)